

COMMITTEE ON GOVERNMENT  
ASSURANCES

(i) EIGHTH REPORT

SHRI ANBAZHAGAN (Tiruchengode): I beg to present the Eighth Report of the Committee on Government Assurances.

(ii) EVIDENCE

SHRI ANBAZHAGAN: I beg to lay on the Table a copy of the Evidence given before the Committee on Government Assurances on the 3rd April, 1970 by the representatives of the Ministry of Health and Family Planning and Works, Housing and Urban Development (Department of Works, Housing and Urban Development) and the Delhi Administration in connection with the allotment of land to various Cooperative House Building Societies in Shahdara Zone.

CORRECTION OF ANSWER TO S. Q.  
No. 1085 RE. WRITING OFF OF TAX  
ARREARS AGAINST SHRI HARIDAS  
MUNDHRA

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): In reply to supplementaries to Starred Question No. 1085 in Lok Sabha on 20-4-1970, it was stated that out of the total arrears of Rs. 1.97 crores outstanding in the case of Shri Haridas Mundhra, the disputed demand is Rs. 1.57 crores and the balance of Rs. 40 lakhs is the undisputed demand.

2. The position of disputed and undisputed demand was inadvertently stated in the reverse order. There was also some slight error in the figures. The correct position is that the undisputed demand in the case of Shri Hari-Das Mundhra is Rs. 1.59 crores and the disputed demand is Rs. 38 lakhs.

13.29 hrs.

DEMANDS FOR GRANTS, 1970-71—contd.

DEPARTMENT OF SOCIAL WELFARE

MR. SPEAKER: The House will now take up discussion and voting on Demand Nos. 99 and 100 relating to the Department of Social Welfare for which 5 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes. As there is no lunch hour, even 20 minutes is all right. They may send their cut motions.

I think we should name the 'zero hour' as 'stormy hour.'

SHRI HEM BARUA (Mangaldai): It is a very welcome hour, Sir. Members can exercise their democratic right.

MR. SPEAKER: It is so exhausting, I tell you.

SHRI HEM BARUA: What is exhausting? You are a sturdy man, Sir.

DEMAND No. 99—DEPARTMENT OF SOCIAL  
WELFARE

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs. 16,83,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1971, in respect of 'Department of Social Welfare.' "

DEMAND No. 100—OTHER REVENUE EX-  
PENDITURE OF THE DEPARTMENT OF SOCIAL  
WELFARE

MR. SPEAKER: Motion moved:

"That a sum not exceeding Rs. 7,87,04,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March 1971, in respect of 'Other Revenue Expenditure of the Department of Social Welfare.' "

The Demands are before the House Hon. Members may now move the cut motions.

SHRI MOLAHU PRASAD (Bausgaon): I beg to move:

That the Demand under the Head Department of Social Welfare be reduced to Re. 1.